

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

MS. MADHU SINHA
HON'BLE MEMBER (T)

Item 35
C.P (IB)595/MB/2022
SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES: **IDBI BANK LIMITED**
 V/s
 Suresh Chandra Shahara

Appearance (via video-conference):

For the Financial Creditor : Uditi Singh

For the Respondent : None present

Section 95(1) IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on Board on **15.03.2023**

Sd/-

MS. MADHU SINHA
Member (Technical)
Krushna

Sd/-

SHRI H.V. SUBBA RAO
Member (Judicial)